File No. 1-95/Std/Misc/SP(L&C/A)/FSSAI-2015-Pt-1 Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety & Standards Act, 2006) FDA Bhawan, Kotla Road, New Delhi-110 002

Dated, the 30th January, 2020

CORRIGENDUM

In the direction vide File No. 1-95/Std/Misc/SP(L&C/A)/FSSAI-2015-Pt-1 dated 27th January, 2020 of the Food Safety and Standards Authority of India, regarding compliance of commercial feeds/feed materials intended for meat and milk producing animals with the relevant BIS standards uploaded on FSSAI website on 29th January, 2020:

In line 2 of the direction " 10^{th} October, 2019" shall be read as " 10^{th} December, 2019".

(Dr. Shobhit Jain)

Executive Director (Compliance Strategy)

То

- 1. All Food Safety Commissioners,
- 2. All Authorized Officers, FSSAI,
- 3. All Designated Officers, FSSAI.

Copy for information to:

- 1. PPS to Chairperson, FSSAI,
- 2. PS to CEO, FSSAI,
- 3. All Directors, FSSAI.